

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH

AT HYDERABAD.

M.A.No: 433. of 1993.

in

SD
O.A.No: 1796 of 1993.

Between:

1. P. Ramachandrareddy son of Late P. Narasareddy, aged 51 years, resident of Kavali working as Asst. Supdt. of Post Offices, Kavali Sub Division, Nellore Postal Division.
2. K. Prabhakar Rao son of Late Ramakrishnaiah, aged 52 years, resident of Gudur working as Asst. Superintendent of Post Offices (Head Quarters) Gudur Postal Division (Nellore District).

.. Applicants.

and

Union of India represented by:

1. Post Master General, Vijayawada Region, Vijayawada 520 002.
2. Senior Superintendent of Post Offices, Nellore Division, Nellore 524 001.
3. Superintendent of Post Offices, Gudur Postal Division, Gudur (Nellore) 524 101.

.. Respondents.

APPLICATION UNDER RULE 4 (5)(a) OF THE CENTRAL ADMINISTRATIVE TRIBUNAL (PROCEDURE) RURAL 1987.

Brief facts leading to application.

We are the applicants in this application and also in the main application. We are well acquainted with the facts of the case.

We have common interest and there is a common question of law and facts. In the main application we have requested for the fixation of pay on par with our junior with effect from 1.11.1986 with all consequential

.2

CP R H REDDY

K. PRABHAKAR RAO

Petition to file Sighout
In the CAT Hyderabad

Hyderabad



Applicable under Rule 4(5)
of the CAT Procedure Rules

Re/28/93
for N/29

may be file
C 28/93

K. S. R. Anjoneyulu
B.A LL.B.
ADVOCATE
1-1-365/A, Jawaharnagar,
Bakarwali, HYDERABAD-500020

benefits and stay recovery ordered by the Post Master General, Vijayawada vide his letter dated 21.4.1993 (Annexure 4 to the application).

It is therefore humbly prayed that this Honourable Tribunal may be pleased to permit the applicants, to file a single application.

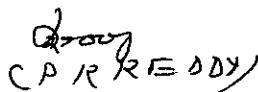
VERIFICATION

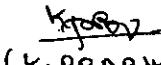
We, (1) P. Ramachandra Reddy son of Late P. Narasareddy aged 51 years, working as Asst. Superintendent of Post Offices, Kavali and (2) K. Prabhakar Rao son of late Ramakrishnaiah aged 52 years, working as Assistant Superintendent of Post Offices (Head Quarters) Gidur (Nellore) do hereby verify that the contents of the above stated paras are true on legal advise and that we have not suppressed any material facts.

Hyderabad.

Dated: 27.6.1993.

SIGNATURE OF THE APPLICANTS.

1. 
(P. RAMACHANDRA REDDY)

2. 
(K. PRABHAKAR RAO)


COUNSEL FOR THE APPLICANTS.

POSTAL

SINGLE MEMBER CASE

MA. NO. 433 | 93

OA. NO. 1796 | 93.

Allowed
28/6/93

Petition to file Single OA.

Mr. K.S.R. Anjaneyulu
Counsel for the applicant

Mr. N.R. Deva Raj
88-Ch St.